

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2015
APPEAL NO. 213 OF 2015 AND
APPEAL NO. 206 OF 2014**

Dated: 9th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**West Bengal State Electricity Distribution Co. Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Mazag Andrabi

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C. K. Rai
Mr. Umesh Prasad for R-1

Mr. Gaurav Kumar for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **09.01.2018.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**